## **PUBLIC NOTICE**

[Pursuant to rule 37(2) of Limited L	iability Partnership Rules, 2009 (Striking off the name of LLP

**GOVERNMENT OF INDIA** MINISTRY OF CORPORATE AFFAIRS Office of the Registrar of Companies 4th Floor, 'A' Wing, Maurya Lok Complex Dakbunglow Road, Patna-800001

Public Notice No. ROC/PAT/LLP/Strike Off/R-37

Date: 27.06.2018

## Reference:

In the matter of striking off the names of the LLP under Section 75 of the LLP Act, 2008 read with rule 37 of Limited Liability Partnership Rules, 2009 in respect of:

SI. No.	Name of LLP	LLPIN
1	LAMODE CONSULTING ENGINEERS LLP	AAC-6165
2	AMAIRA SOFT LLP	AAA-8139
3	CREATIVE CREW LLP	AAD-9116

Notice is hereby given that the Registrar of Companies had received applications in Form-24 from the above mentioned companies under rule 37(1)(b) of Limited Liability Partnership Rules, 2009 for striking off their names from the register either on the ground that they do not wish to continue their business/registration as LLP's and have, therefore, requested for strike off of their names from the register of Registrar of Companies.

- (2) Accordingly, the Registrar of Companies Proposes to remove or strike off the names of the above mentioned LLP from the Register of Registrar of Companies.
- (3) Any person objecting to the proposed removal or striking off of name of the LLP from the register of Registrar of Companies may send his or her objection to the office address mentioned here above within 30 (thirty) days from the date of publication of this notice.

(Himanshu Shekhar) Registrar of Companies,

Bihar